

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 253
113(ND)2017
IA-141/2020

IN THE MATTER OF:

Sh. Naveen Kapoor

...

Applicant/Petitioner

Versus

M/s. Prima Technologies Pvt. Ltd. & Ors.

...

Respondent

Under Section: 241-242 of the Companies Act, 2013

Order delivered on 03.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Ranbir Singh and Adv. Vanshika Gupta for the Respondents, Adv.
Awnish Kumar For Petitioner

ORDER

Renotify this case on 10.03.2021



(T.S. SINGH)
COURT OFFICER